

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 5/2012 (HEARING)		S DIVYA <b>Vs</b> B M SHIVARUDHARAI AH	S.R.RAMAKRISHNAIAH N. SURESH
2	R.A. 1/2013 (ARGUMENTS)		CHANNIAIAH <b>Vs</b> VENKATALAKSHMAMMA	A.R. RANGASWAMY
3	R.A. 24/2013 (ARGUMENTS)		BEGUM <b>Vs</b> ANJUM PASHA	C.S.CHANDRASHEKAR
4	R.A. 34/2013 (ARGUMENTS)		BORAI AH <b>Vs</b> NINGAPPA	C.N. NAGANNA
5	R.A. 30/2014 (ARGUMENTS) IA/1/2014		B.SIRAJULLA KHAN <b>Vs</b> B.R.KRISHNAPPA	
6	O.S. 10/2016 (ARGUMENTS) IA/1/2016		C.S. Nanjundaiah <b>Vs</b> B.S.Srinivas	Nagaiah
7	M.V.C. 260/2016 (ARGUMENTS)		Arbaz Khan <b>Vs</b> Chikkananjaiah H.P.	Abdl Rehman
8	R.A. 16/2017 (ARGUMENTS) IA/1/2017		B.Rudraiah <b>Vs</b> Chikkathayamma	S.R.Ramakrishnaiah
9	EX 26/2020 (FIRST HEARING)		R.Baskar <b>Vs</b> ICICI Lombard General Insurance Co.Ltd	Dayanand K H
10	EX 27/2020 (FIRST HEARING)		Prakash <b>Vs</b> Managing director, K.S.R.T.C.	Dayanand K H
11	EX 28/2020 (FIRST HEARING)		Kavitha <b>Vs</b> G.K.Srirangaiah	Manjunatha P.
12	M.V.C. 1075/2020 (FIRST HEARING)		Balu Nayaka <b>Vs</b> Gangadhara	Nizam Pasha
13	R.A. 24/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Rajamma <b>Vs</b> Ningamma alias Puttathayamma	G.Virupaksha
14	R.A. 16/2012 (JUDGEMENT)		NARAYANAPPA <b>Vs</b> RANGASWAMY	M.GUDDAPPA
15	R.A. 52/2016 (JUDGEMENT) IA/1/2016		B.H. Nanjappa <b>Vs</b> J.T. Umesh	Chandrashekar C.S.

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 7/2017 (ORDERS) IA/1/2017		L. Channaiah <b>Vs</b> Gangamma	Thippeswamy T.
17	O.S. 138/2020 (ORDERS) IA/1/2020		Nagamma <b>Vs</b> Sannamma	Y.H.Ravichandra
18	O.S. 139/2020 (ORDERS) IA/1/2020		H.K.Chandrakala <b>Vs</b> Lakshmi Devi	Y.R.Ravichandra
<b>11.00 AM to 02.00PM</b>				
19	R.A. 18/2014 (SUMMONS)		K.N.VISHWABRAHMACHAR <b>Vs</b> LAKSHMAMMA	C.S.CHANDRASHEKAR
20	S.C. 1/2020 (SUMMONS) IA/1/2020		Canara Bank <b>Vs</b> Shivakumar H.S	H.B.Yogeesha
21	O.S. 127/2020 (SUMMONS)		Devavani <b>Vs</b> B.H. Ramaiah	Y.R Harsha
22	O.S. 21/2007 (NOTICE)		K.C. PARTHASARATHI <b>Vs</b> K.C.SRINIVASA and ORS	
23	O.S. 12/2011 (NOTICE)		PREETHI SAGAR <b>Vs</b> KASHIGOWDA	K.N. SIDDEGOWDA B R RANGASWAMY
24	O.S. 19/2009 (HEARING)		NANJEGOWDA <b>Vs</b> JAYAMMA	S.U.SINGRIGOWDA B.K. VENKATAKRISHNA RAO
25	O.S. 116/2007 (EVIDENCE)		KHALANDAR <b>Vs</b> NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
26	O.S. 117/2007 (EVIDENCE)		ABIB KHAN <b>Vs</b> NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
27	L.A.C. 20/2009 (EVIDENCE)		B.C. RANGAPPA <b>Vs</b> THE SPL.LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
28	L.A.C. 21/2009 (EVIDENCE)		GOVINDAIAH <b>Vs</b> THE SPL.LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
29	L.A.C. 22/2009 (EVIDENCE)		B.R. BETTASWAMY GOWDA <b>Vs</b> THE SPL. LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	L.A.C. 23/2009 (EVIDENCE)		B.R. BETTASWAMYGOWDA <b>Vs</b> THE SPL. LAND ACQUISITION OFFICER	KRISHNA RAJ A.R. RANGASWAMY
31	O.S. 1/2011 (EVIDENCE)		JAYALAKSHMAMMA <b>Vs</b> BHAGYAMMA	OMKARA MURTHY.G. A.R. RANGASWAMY
32	O.S. 22/2012 (EVIDENCE)		SHYLAJA <b>Vs</b> DODDAMMA	H.S. SANJEEVA GOWDA B R RANGASWAMY
33	O.S. 17/2014 (EVIDENCE)		JAYALAKSHMAMMA <b>Vs</b> GANGAMMA	B.R. BASAVARAJU
34	O.S. 61/2015 (EVIDENCE)		K.N. Rajesh <b>Vs</b> K.N. Ganesha	A.R. RANGASWAMY
35	L.A.C. 190/2016 (EVIDENCE)		Assistant Commissioner <b>Vs</b> Chowdaiah	
36	O.S. 145/2019 (EVIDENCE)		Nandeesh <b>Vs</b> Lathamani	Ranganatha J
<b>CROSS EXAMINATION OF PW</b>				
37	O.S. 25/2010 (EVIDENCE)		RAMANNA <b>Vs</b> KALABOREGOWDA	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
<b>DEFN EVIDENCE</b>				
38	O.S. 13/2015 (EVIDENCE)		Shanthamma <b>Vs</b> Venkatappa	B.T. Rangaswamy
<b>Cases listed below are adjourned due to Covid 19</b>				
39	O.S. 42/2016 (A.D.R.) IA/2/2016 IA/1/2016	<b>14-12-2020 (02.45 PM to 05.45PM)</b>	A.T. Krishnappa <b>Vs</b> Ravi	Y.R Harsha
40	O.S. 9/2018 (EVIDENCE) IA/1/2018	<b>08-01-2021</b>	Basavaraju <b>Vs</b> Shivalingaiah	Chandre Gowda
41	O.S. 42/2018 (EVIDENCE)	<b>08-01-2021</b>	Janardhan Raju <b>Vs</b> Smt. Venkatalakshamma	B.G. Ramachandra Prasad
42	O.S. 74/2018 (EVIDENCE)	<b>08-01-2021</b>	Bhadregowda Y.D <b>Vs</b> Smt. Jayamma	P.Naveen Kumar
43	O.S. 32/2019 (EVIDENCE)	<b>08-01-2021</b>	Kaveri Grameena Bank <b>Vs</b> Smt. Yashodamma.R	Lakshmana

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	Misc 2/2019 (EVIDENCE) IA/1/2019	<b>08-01-2021</b>	Roopa <b>Vs</b> S.G.Sowbhagya	S.R.Ramakrishnaiah
45	M.C. 14/2019 (EVIDENCE)	<b>08-01-2021</b>	Srinivasa H.R. <b>Vs</b> Smt. S.M. Padma	C. jairamaiah
46	M.V.C. 474/2019 (EVIDENCE)	<b>08-01-2021</b>	Kempamma <b>Vs</b> Sudhakar.B.R.	Kalpana G.R.
47	M.V.C. 475/2019 (EVIDENCE)	<b>08-01-2021</b>	V.Venkatesh <b>Vs</b> Sudhakar.B.R.	Kalpana.G.R.
48	M.V.C. 562/2019 (EVIDENCE)	<b>08-01-2021</b>	Bhagyamma <b>Vs</b> Lokesh.N	K.Nisar Ahamed
49	O.S. 61/2019 (EVIDENCE)	<b>08-01-2021</b>	G.C.Ramakrishnaiah <b>Vs</b> Channappa alias Channaiah	B.G. Ramachandra Prasad
50	Misc 3/2019 (EVIDENCE)	<b>08-01-2021</b>	M/s Shriram General Insurance Co. Ltd <b>Vs</b> Ammayamma	M.E. Nijalingappa
51	ELEC.C 1/2019 (EVIDENCE)	<b>08-01-2021</b>	Shivakumar <b>Vs</b> Anand Kumar	P.P. Hegde
52	R.A. 44/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>08-01-2021</b>	Rameshaiah dead by LRs <b>Vs</b> Secretary, Jinnagara Grama Panchayath, Jinnagara	Chandranna K.G
53	O.S. 102/2019 (EVIDENCE)	<b>08-01-2021</b>	K.R. Nagaraju <b>Vs</b> Dominic Xavier Francis	Lakshman Shetty
54	M.V.C. 1046/2019 (EVIDENCE)	<b>08-01-2021</b>	Lakshamma <b>Vs</b> Srinivasa.K	Jayalakshmi.H
55	Misc 23/2019 (EVIDENCE)	<b>08-01-2021</b>	Gangamma <b>Vs</b> Jayanthi	S.U. Singrigowda
56	O.S. 3/2020 (EVIDENCE)	<b>08-01-2021</b>	Canara Bank a body corporate constituted under the banking Companies <b>Vs</b> Nanjundeswara traders B.M road Beeraganahalli, Yedyur hobli, Kunigal Taluk,	B.K. Venkatakrishna Rao
57	O.S. 9/2020 (EVIDENCE)	<b>08-01-2021</b>	Nanjesh. C <b>Vs</b> Shivakumar C.	Gundappa M.

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 10/2020 (EVIDENCE)	<b>08-01-2021</b>	Mayamma <b>Vs</b> Jabivullakhan	G.R. Kalpana
59	R.A. 7/2018 (ARGUMENTS)	<b>13-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Boraiah <b>Vs</b> Thimmaiah Dead by Lrs	K. M. Thimmappa
60	M.A. 2/2019 (ARGUMENTS)	<b>13-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	M.N. Gangaiah <b>Vs</b> Raghavendra.K.G.	B.N.Anjan Kumar
61	R.A. 8/2015 (ARGUMENTS)	<b>13-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	The Executive Officer <b>Vs</b> Huchegowda	
62	M.A. 7/2017 (ARGUMENTS)	<b>13-01-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	B.K. Ramaiah <b>Vs</b> Kapanaiah alias Mariyappa	S.R. Ramakrishnaiah
63	R.A. 6/2015 (NOTICE)	<b>13-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Rangaiah <b>Vs</b> Rangaswamy	S.P.Muddahanumegowda
64	R.A. 67/2016 (NOTICE) IA/1/2016	<b>13-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	S.B. Krishna <b>Vs</b> Lenkaiah	B.R. Rangaswamy
65	O.S. 7/2019 (SUMMONS) IA/1/2019	<b>13-01-2021</b>	Ramesha <b>Vs</b> Smt. Ramakka	Chandre Gowda
66	R.A. 67/2019 (SUMMONS) IA/1/2019	<b>13-01-2021</b>	Narasimharaju <b>Vs</b> Appaji	V.R. Balaraju
67	O.S. 4/2020 (SUMMONS)	<b>13-01-2021</b>	Krishnamurthy. G <b>Vs</b> Gangaiah alias Doddagangaiah	B.R. Rangaswamy
68	M.V.C. 46/2020 (SUMMONS)	<b>13-01-2021</b>	Likhith.K.S <b>Vs</b> Rudresh.N	Chandregowda
69	O.S. 45/2020 (SUMMONS) IA/1/2020	<b>13-01-2021</b>	Venkataramu <b>Vs</b> State of Karnataka Represented by its Chief Secretary Vidhanasoudha,	Prakash M.L
70	O.S. 88/2020 (SUMMONS)	<b>13-01-2021</b>	Sudharani H.N <b>Vs</b> Gangamma	N.Suresha
71	O.S. 100/2020 (SUMMONS)	<b>13-01-2021</b>	Ganganna <b>Vs</b> Nanjundaiah	M.Guddappa
72	O.S. 122/2020 (SUMMONS) IA/1/2020	<b>13-01-2021</b>	Smt. Vijayamma <b>Vs</b> Smt. Gangamma	T.N.Anakeswara
73	M.A. 20/2017 (NOTICE) IA/1/2017	<b>13-01-2021</b>	Thimmamma <b>Vs</b> B.B. Rajanna	Naveeda Sulthana

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
74	M.V.C. 67/2018 (NOTICE)	<b>13-01-2021</b>	K. Suresh <b>Vs</b> Mahadevaswamy M	Mumtaz Ahmed
75	R.A. 22/2018 (NOTICE) IA/1/2018	<b>13-01-2021</b>	S.B.Krishna <b>Vs</b> Rangamma	A.R.Rangaswamy
76	EX 60/2018 (NOTICE)	<b>13-01-2021</b>	Hanumaiah <b>Vs</b> Yallamma	K.H.Girish Babu
77	Misc 12/2018 (NOTICE)	<b>13-01-2021</b>	M/s Shriram General Insurance co.Ltd <b>Vs</b> N.B. Shivaraju alias Rajanna	N.V.Naveen Kumar
78	Misc 14/2018 (NOTICE) IA/1/2018	<b>13-01-2021</b>	Pramila <b>Vs</b> Krishnappa	K.H. Girishbabu
79	M.V.C. 270/2019 (NOTICE)	<b>13-01-2021</b>	Venkatesha alias Mariyanna <b>Vs</b> Yadhugiri H.S.	
80	M.V.C. 218/2019 (NOTICE)	<b>13-01-2021</b>	Jayamma <b>Vs</b> Hulluraiah	Dayanand K H
81	M.V.C. 501/2019 (NOTICE)	<b>13-01-2021</b>	Nagarathna <b>Vs</b> C.R.Vinay Kumar	K.H.Dayananda
82	O.S. 65/2019 (NOTICE) IA/1/2019	<b>13-01-2021</b>	S.C. Lokeshwara <b>Vs</b> Lakshamma	Kumar S.C.
83	M.C. 26/2019 (NOTICE)	<b>13-01-2021</b>	Gangamma <b>Vs</b> Ramesh	M.A. Chandraiah
84	M.A. 17/2019 (NOTICE)	<b>13-01-2021</b>	H. Jayarama <b>Vs</b> Thirumalaiah	Chandranna K.G
85	R.A. 55/2019 (NOTICE) IA/1/2019	<b>13-01-2021</b>	Shivaramaiah <b>Vs</b> Nirmala	A.R.Rangaswamy
86	R.A. 76/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>13-01-2021</b>	B.H. Jayaramaiah <b>Vs</b> Thimmaryappa	Venkataramu
87	M.C. 1/2020 (NOTICE)	<b>13-01-2021</b>	Hanumaiah <b>Vs</b> Gangamma	Chikkegowda. C
88	M.C. 4/2020 (NOTICE)	<b>13-01-2021</b>	Punitha.K alias Puttaraju <b>Vs</b> Priya. K	B.R. Rangaswamy
89	R.A. 8/2020 (NOTICE) IA/1/2020	<b>13-01-2021</b>	Krishnappa S.C. <b>Vs</b> Adaveesaiah	B.R. Rangaswamy

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
90	EX 13/2020 (NOTICE)	<b>13-01-2021</b>	Jayalakshamma H.J. <b>Vs</b> Ramadasaiah C.N. alias Ramadas	Rajesh G.A.
91	R.A. 9/2020 (NOTICE) IA/1/2020	<b>13-01-2021</b>	Nanjaiah <b>Vs</b> Boraiah Since dead by Lrs.	Prakash M.L
92	EX 21/2020 (NOTICE)	<b>13-01-2021</b>	Nanjamma Dead by LR. <b>Vs</b> The special Land Acquisition Officer, Hemavathi Nala Valaya, Bengaluru-Hassan Railway Line Tumkur	Prakash M.L
93	M.A. 8/2020 (NOTICE) IA/1/2020	<b>13-01-2021</b>	Kalasaiah <b>Vs</b> Mahalakshmi K.J.	M.A. Chandraiah
94	O.S. 64/2014 (HEARING)	<b>13-01-2021</b>	EXECUTIVE ENGINEER <b>Vs</b> KALAI AH	
95	O.S. 26/2016 (HEARING) IA/2/2016 IA/1/2016	<b>13-01-2021</b>	S.Y. Shivaramaiah <b>Vs</b> S.V. Chowdaiah	Chikkonahally Krishnaiah
96	R.A. 63/2016 (HEARING)	<b>13-01-2021</b>	H Nanjappa <b>Vs</b> V Jayalakshamma	K C Rajanna
97	O.S. 37/2017 (HEARING) IA/1/2017	<b>13-01-2021</b>	K.R.Gurusiddeshwara <b>Vs</b> Nagamma	K.L.Lokesh
98	O.S. 16/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018	<b>13-01-2021</b>	Gangadhar H.L <b>Vs</b> Lakkanna	Pramod. K
99	O.S. 56/2019 (HEARING)	<b>13-01-2021</b>	Abdul Rahaman <b>Vs</b> Mohammed Gouse	Chandre Gowda
100	R.A. 42/2019 (HEARING) IA/1/2019 IA/2/2019	<b>13-01-2021</b>	Srinivasaiah <b>Vs</b> Nanjappa	Venkatesh
101	O.S. 84/2019 (HEARING) IA/1/2019 IA/2/2019	<b>13-01-2021</b>	Shanegowda <b>Vs</b> Lakshamma	Shivaprasad G.P

**Senior Civil Judge and JMFC, Kunigal**  
**Sri. Raghavendra.R**  
**CIVIL JUDGE ( SR. DN.)**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>02.45 PM to 05.45PM</u></b>		
1	C.C. 322/2006 (HEARING)		APS <b>Vs</b> Y.M. SIDDALINGAMURTHY	
2	C.C. 72/2020 (CUSTODY MATTERS)		Amruthur Police Station <b>Vs</b> Revanth Rao Alias Rao Alias Rev	App



**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	EX 17/2019 (SUMMONS)		Shriram Chits (Karnataka) Pvt.Ltd <b>Vs</b> B N Shivakumar	K.H Thipaswamy
2	EX 19/2019 (SUMMONS)		Shriram Chits (Karnataka) Pvt.Ltd <b>Vs</b> Shivanna Y.L	K.H Thipaswamy
<b>WRITTEN STATEMENT</b>				
3	O.S. 39/2020 (SUMMONS) IA/1/2020		Narasimhaiah <b>Vs</b> B.R.Ranagaswamaiah	H.R.Sanjeewe Gowda
4	O.S. 117/2020 (SUMMONS) IA/1/2020 IA/2/2020		V M Srinivasagowda <b>Vs</b> Anjana	A.R.Rangaswamy
5	EX 36/2016 (NOTICE)		H.S.Mahadeva <b>Vs</b> Narayanappa	Chandre Gowda
6	EX 3/2019 (NOTICE)		shriram Chits (Karanatak) Pvt.Ltd <b>Vs</b> Jyothi Lakshmi G	K.H Thipaswamy
7	EX 7/2019 (NOTICE)		Shriram Chits (Karantakataka) Pvt.Ltd <b>Vs</b> shivaraju	K.H Thippaswamy
8	EX 11/2019 (NOTICE)		Shriram Chits (Karantaka) Pvt.Ltd. <b>Vs</b> Manju K.P	K.H Tippaswamy
9	O.S. 463/2019 (HEARING) IA/1/2019		Lingaiah <b>Vs</b> Beeralingaiah	Vijayendra D Joshi
<b>FURTHER ARGUMENTS</b>				
10	O.S. 207/2012 (ARGUMENTS)		RAMEEZA BI. <b>Vs</b> NINGAMMA.	K.N. SIDDEGOWDA
11	O.S. 329/2015 (ARGUMENTS) IA/1/2015		Paravathamma <b>Vs</b> Ramaiah	B R RANGASWAMY Chandrashekar C.S.
12	EX 29/2015 (ORDERS) IA/1/2015		Khadar <b>Vs</b> Gangamma	Venkatesh
13	O.S. 59/2018 (ORDERS)		Lakshamma <b>Vs</b> Vasanthamma aliyas Honnamma	K.N. Ramachandraiah

---

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 169/2020 (ORDERS) IA/1/2020		Byatarangaiah <b>Vs</b> Rangappa	G.R. Kalpana
15	O.S. 217/2020 (ORDERS) IA/1/2020		Rangappa <b>Vs</b> Byatarangaiah	C L vasanth kumar
<b>11.00 AM to 02.00PM</b>				
16	O.S. 379/2020 (SUMMONS) IA/1/2020		Munirangamma <b>Vs</b> Rangantha	K.N. Siddegowda
<b>SS TO DEFT. BY RPAD</b>				
17	O.S. 99/2011 (SUMMONS)		JYOTHI.N. <b>Vs</b> BN NEELIAH	S.U.SINGRIGOWDA
18	O.S. 89/2020 (SUMMONS)		Lakshmi R <b>Vs</b> Puttamma	Rajesh G.A.
19	O.S. 269/2020 (SUMMONS) IA/1/2020		Nagamma <b>Vs</b> Bettaiah	Y C Shivakumar
20	O.S. 297/2020 (SUMMONS)		Susheelamma <b>Vs</b> Lakshamma	Shankar T.M
<b>SS TO DEFT. BY -SERVICE</b>				
21	O.S. 119/2020 (SUMMONS) IA/1/2020		A.D Vaikuntamurthy <b>Vs</b> Channaiah	Chandrashekar C.S.
22	O.S. 141/2020 (SUMMONS) IA/1/2020		Thimmaiah aliyas Military Thimmaiah <b>Vs</b> Rangappa	A.R.Rangaswamy
23	O.S. 201/2020 (SUMMONS)		Jyothi S <b>Vs</b> Thimmamma	Mumtaz Ahamed
24	O.S. 331/2020 (SUMMONS)		Gangamma <b>Vs</b> Siddegowda	Rajesh G.A.
<b>STEPS</b>				
25	O.S. 37/2015 (SUMMONS)		A. Ramdas <b>Vs</b> V.M. Ananthaiah	Krishna Raj
26	FDP 9/2020 (NOTICE)		Kempamma aliyas Manjula <b>Vs</b> Thimmamma aliyas Chikkathayamma	Naveeda Sulthana
27	Misc 7/2020 (NOTICE)		B.H.Asha <b>Vs</b> B.H. Vishalakshi	B. Mohana

**CROSS EXAMINATION OF DW**

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 383/2012 (EVIDENCE)		HONNAMMA <b>Vs</b> KALYANAMMA	N.R. RAJASHEKAR M.GUDDAPPA
29	O.S. 81/2015 (EVIDENCE)		Ammayamma <b>Vs</b> Bhagyamma	B.G.Ramachandra
<b>CROSS EXAMINATION OF PW</b>				
30	O.S. 473/2012 (EVIDENCE)		BASAMMA <b>Vs</b> PANCHALINGAIAH	PARVATHI. S
<b>FURTHER EVIDENCE FOR DEFND</b>				
31	O.S. 309/2011 (EVIDENCE)		NANJEGOWDA <b>Vs</b> LAKKANNA	C G SATHYANATRAYANA
<b>FURTHER EVIDENCE FOR PLNTF</b>				
32	O.S. 295/2010 (EVIDENCE)		MAHALINGAIAH <b>Vs</b> K KUNDURIAIAH	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
<b>PLNTF EVIDENCE</b>				
33	O.S. 489/2019 (EVIDENCE) IA/1/2019		A C Harish <b>Vs</b> Shekar V	Shivaprasad G.P

---

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
<b>PRODUCTION OF DOCUMENT</b>				
1	CrI.Misc. 181/2017 (SUMMONS) IA/2/2017 IA/3/2017 IA/1/2017		K.Priya <b>Vs</b> K.Puneetha aliyas Puttaraju	S.R Ramakrishnaiah
2	CrI.Misc. 406/2014 (NOTICE)		PRVATHAMMA <b>Vs</b> SHAMACHAR	M.GUDDAPPA
3	C.C. 470/2018 (HEARING)		Rangegowda H.R <b>Vs</b> Shivalingaiah	Harish H.G
<b><u>11.00 AM to 02.00PM</u></b>				
<b>CROSS EXAMINATION OF PW</b>				
4	C.C. 726/2018 (EVIDENCE)		Kaveri Grameena Bank <b>Vs</b> E.M.Krishnamurthy	Lakshman Shetty
5	C.C. 391/2016 (EVIDENCE)		KUNIGAL PS <b>Vs</b> Krishna @ Krishnamurthy	
<b>Cases listed below are adjourned due to Covid 19</b>				
6	P.C.R. 199/2017 (SUMMONS)	<b>29-01-2021</b>	Sharad <b>Vs</b> Ramachandraiah	Shankar T.M
7	C.C. 1343/2019 (SUMMONS)	<b>29-01-2021</b>	Secretary Janatha Credit Co- operative Society <b>Vs</b> K H Ramesh	D. SathyaNarayana Odeyar
8	C.C. 62/2020 (SUMMONS)	<b>29-01-2021</b>	Spoorthi Finance <b>Vs</b> Rudresh	B.R. Rangaswamy
9	CrI.Misc. 370/2015 (NOTICE)	<b>29-01-2021</b>	Parvathamma <b>Vs</b> Shamachar	M.Guddappa
10	CrI.Misc. 41/2016 (NOTICE)	<b>29-01-2021</b>	SUMOTTO BY COURT <b>Vs</b> T.L.Ramesh	
11	CrI.Misc. 152/2016 (NOTICE)	<b>29-01-2021</b>	Chandramma <b>Vs</b> Hanumantharajju	
12	CrI.Misc. 153/2016 (NOTICE)	<b>29-01-2021</b>	Chandramma <b>Vs</b> Hanumantharaju	D. Danalashmi

---

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	CrI.Misc. 488/2016 (NOTICE)	<b>29-01-2021</b>	Paravathamma <b>Vs</b> Shamachar	M.Guddappa
14	CrI.Misc. 528/2016 (NOTICE)	<b>29-01-2021</b>	Nagamma aliyas Nagarathnamma <b>Vs</b> Narayana	S.U. Singrigowda
15	CrI.Misc. 537/2016 (NOTICE)	<b>29-01-2021</b>	Thirumlamma Aliyas Nalina <b>Vs</b> Krishnamurthy	G.R. Kalpana
16	CrI.Misc. 570/2016 (NOTICE)	<b>29-01-2021</b>	Chandramma <b>Vs</b> Hanumanthraju	Dhanalakshmi D.
17	CrI.Misc. 571/2016 (NOTICE)	<b>29-01-2021</b>	Chandramma <b>Vs</b> Hanumantharaju	Dhanalakshmi D.
18	C.C. 120/2017 (NOTICE)	<b>29-01-2021</b>	Ramanna <b>Vs</b> Jayanna Y.H	M.Guddappa
19	CrI.Misc. 122/2017 (NOTICE)	<b>29-01-2021</b>	Shobha <b>Vs</b> Nagaraju	B.R. Basavaraju
20	C.C. 650/2017 (NOTICE)	<b>29-01-2021</b>	H.Mallesh <b>Vs</b> Nagaraju K.C	H.C. Pani
21	CrI.Misc. 390/2017 (NOTICE)	<b>29-01-2021</b>	Parvathamma <b>Vs</b> Shamachar	Gu
22	C.C. 1138/2017 (NOTICE)	<b>29-01-2021</b>	Thipperdraiah <b>Vs</b> Ramakrishnaiah C.G	M.Guddappa
23	CrI.Misc. 69/2018 (NOTICE)	<b>29-01-2021</b>	Naseema Begum <b>Vs</b> Hussain Ali	K.Riyaz Pasha
24	CrI.Misc. 136/2018 (NOTICE)	<b>29-01-2021</b>	Renukamma <b>Vs</b> Nagaraju	Y K Yallaiah
25	C.C. 434/2018 (NOTICE)	<b>29-01-2021</b>	Ningegowda <b>Vs</b> Madhusudhana E	M.Guddappa
26	C.C. 483/2018 (NOTICE)	<b>29-01-2021</b>	Doddaiah S.D. <b>Vs</b> Madusudhan E.	K.H. Dayananda
27	P.C.R. 260/2018 (NOTICE)	<b>29-01-2021</b>	Lakshamma <b>Vs</b> Y.S. Meena	Prathapu K S

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	Crl.Misc. 230/2018 (NOTICE)	<b>29-01-2021</b>	Madalambike <b>Vs</b> K.S. Rajanna	Ranganatha J
29	Crl.Misc. 241/2018 (NOTICE)	<b>29-01-2021</b>	Gangamma <b>Vs</b> T.C. Ramanna	M.Guddappa
30	Crl.Misc. 251/2018 (NOTICE)	<b>29-01-2021</b>	Parvathamma <b>Vs</b> Shamachar	M.Guddappa
31	Crl.Misc. 280/2018 (NOTICE)	<b>29-01-2021</b>	Hemavathi <b>Vs</b> K.G.Narayana	B.R. Rangaswamy
32	Crl.Misc. 283/2018 (NOTICE)	<b>29-01-2021</b>	Shobha <b>Vs</b> Nagaraju	B.R. Basavaraju
33	C.C. 1296/2018 (NOTICE)	<b>29-01-2021</b>	Sri Abdul Rehman <b>Vs</b> Sri Rehaman Shariff aliyas Bhaya	M.Guddappa
34	C.C. 421/2019 (NOTICE)	<b>29-01-2021</b>	Narasamma <b>Vs</b> Gangamma T C	C L vasanth kumar
35	Crl.Misc. 124/2019 (NOTICE)	<b>29-01-2021</b>	Mangalagowramma <b>Vs</b> Shivakumaramurthy P	Jayalakshmi .H
36	Crl.Misc. 200/2019 (NOTICE)	<b>29-01-2021</b>	Gangamma <b>Vs</b> T C Ramanna aliyas T C Ramegowda	M.Guddappa
37	Crl.Misc. 209/2019 (NOTICE)	<b>29-01-2021</b>	Parvathamma <b>Vs</b> Shamachar	M.Guddappa
38	Crl.Misc. 213/2019 (NOTICE)	<b>29-01-2021</b>	Chikkasarojamma alias Saroja <b>Vs</b> Chikkaramaiah alias Chikkarama	A.R.Rangaswamy
39	Crl.Misc. 227/2019 (NOTICE)	<b>29-01-2021</b>	Sumoto by court <b>Vs</b> Narayanappa	A.P.P
40	Crl.Misc. 230/2019 (NOTICE) IA/1/2019	<b>29-01-2021</b>	K J Kavitha aliyas Nikhath <b>Vs</b> K Harish	H.C. Pani
41	Crl.Misc. 258/2019 (NOTICE)	<b>29-01-2021</b>	Shobha <b>Vs</b> Nagaraju	B.R. Basavaraju

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	CrI.Misc. 266/2019 (NOTICE)	<b>29-01-2021</b>	Sumoto by court <b>Vs</b> Boraiah	A.P.P
43	C.C. 176/2015 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	V.G.Keshavamurthy <b>Vs</b> Govindaraju G.S	G.P.Shivaprasad
44	C.C. 186/2017 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police <b>Vs</b> Avinash	
45	C.C. 416/2017 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police <b>Vs</b> Suresha	
46	C.C. 1016/2017 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Sanjeev Kumar Roasaheb patil <b>Vs</b> Suresh Raghavendra Singanamalli	
47	C.C. 1271/2017 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	S.R.Manjunatha <b>Vs</b> Siddaraju T.R	B.R. Rangaswamy
48	C.C. 1373/2017 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Chethan	
49	C.C. 538/2018 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Sathyashankar G. <b>Vs</b> Vijayabhaskar R.	M.Guddappa
50	C.C. 1310/2018 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Chandrashekhar K.S. <b>Vs</b> Jagadeesh B.S.	G.S. Narayana
51	C.C. 482/2019 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Gangadharaiah	A.P.P
52	C.C. 1004/2019 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Nagaraju	A.P.P
53	C.C. 1184/2019 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Y H Shivakumar <b>Vs</b> Mariyappa G	G.R. Kalpana
54	C.C. 157/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Yogeshwarappa H M	A.P.P
55	C.C. 159/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Satish R	A.P.P
56	C.C. 162/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Shasheer Sarkar	A.P.P

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**

**Sri.J Krishna**

**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**

**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	C.C. 182/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Jabeer Khan	A.P.P
58	C.C. 183/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Rangaswamy	A.P.P
59	C.C. 185/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Bhanuprakasha G R <b>Vs</b> Dhananjaya R	B.R. Rangaswamy
60	C.C. 186/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Varadaraju G C <b>Vs</b> Kumara	G.R. Kalpana
61	C.C. 237/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	K K Ramesh <b>Vs</b> Jaikumar H	K.H. Dayananda
62	C.C. 375/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	M G Raju <b>Vs</b> Triveni M	Shankar T.M
63	C.C. 512/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	Vasavi Vividoddesha Souhardha Co Op Ltd <b>Vs</b> K A Nagaraj	B.G. Ramachandra Prasad
64	C.C. 513/2020 (APPEARANCE OF ACCUSED)	<b>29-01-2021</b>	B S Prabhu Srinivasa <b>Vs</b> Mudlagiri	Chandre Gowda
65	C.C. 469/2018 (FRAMING OF CHARGE OR PLEA)	<b>29-01-2021</b>	G.Suma <b>Vs</b> Venkatesh H	M.Guddappa
66	C.C. 76/2019 (FRAMING OF CHARGE OR PLEA)	<b>29-01-2021</b>	Kunigal Police Station <b>Vs</b> Gangadharaiah	A.P.P

---



**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	O.S. 150/2013 (ARGUMENTS)		RAJAHANUMAI AH AND OTHERS <b>Vs</b> CHANDRASHEKAR AND ANOTHER	D.SATHYANARAYAN WADEYAR
2	O.S. 118/2016 (ARGUMENTS)		Boramma <b>Vs</b> Bettegowda	D. SathyaNarayana Odeyar
3	O.S. 294/2011 (A.D.R.)		BADRUNNISHA <b>Vs</b> KALEEMULLA KHAN	M.GUDDAPPA ZAFRULLA KHAN
<b>11.00 AM to 02.00PM</b>				
4	EX 9/2014 (SUMMONS)		MANGAMMA <b>Vs</b> BETTASWAMY	VENKATESH
5	O.S. 372/2014 (SUMMONS) IA/1/2014		GIRIYAMMA <b>Vs</b> CHALUVAIAH	G. R. BETTASWAMY GOWDA
6	O.S. 402/2014 (SUMMONS) IA/1/2014		VENKATAGIRIBOVI <b>Vs</b> VENKATAMMA	H.C. PANI
<b>AMENDMENT</b>				
7	O.S. 18/2006 (SUMMONS)		GANGAAMA <b>Vs</b> RAMANNA	
<b>SS TO DEFT. BY RPAD</b>				
8	O.S. 128/2013 (SUMMONS) IA/1/2013		Y.C. NANJAPPA <b>Vs</b> SHANTHAPPA	C.S.CHANDRASHEKAR
9	O.S. 26/2009 (NOTICE)		B.N. Lakshminarayana <b>Vs</b> B.N. Chaluvanarayana	
10	O.S. 374/2011 (NOTICE)		S K YATHISH <b>Vs</b> RANGASWAMY	B.K. VENKATAKRISHNA RAO K.G. CHANDRANNA
11	O.S. 378/2011 (NOTICE)		GANGAMMA <b>Vs</b> CHIKKARANGAMMA	
12	O.S. 64/2009 (A.D.R.)		KADAMMA <b>Vs</b> BILIYAPPA	G.R. KALPANA NARASIMHAIAH
13	O.S. 144/2012 (A.D.R.)		PUSHPA <b>Vs</b> THIMMAIAH @ DODDAPPIAH	S.R. RAMAKRISHNAIAH A.R. RANGASWAMY
14	O.S. 316/2013 (A.D.R.) IA/1/2013		JAYAMMA AND ANOTHER <b>Vs</b> H.R. REVANNA AND OTHERES.	M.GUDDAPPA

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 70/2014 (A.D.R.) IA/1/2014 IA/2/2014		PACHAKHAN <b>Vs</b> CHANDRA SHEKAR	M.SANDESHKUMAR  M.SANDESHKUMAR
16	O.S. 74/2019 (A.D.R.) IA/1/2019		Hanumanthaiah aliays Biklaiah <b>Vs</b> Shanthamma	A.R.Rangaswamy
17	O.S. 112/2019 (A.D.R.)		Boramma <b>Vs</b> Siddagangaiah	B. H Jagadish
<b>CROSS EXAMINATION OF PW</b>				
18	O.S. 286/2010 (EVIDENCE)		LAKKAMMA <b>Vs</b> B M BORALIAH	VENKATESH  A.R. RANGASWAMY
19	O.S. 480/2012 (EVIDENCE)		K. T. KARIGOWDA. <b>Vs</b> LAKSHMIPATHAIAH	S.U.SINGRIGOWDA
20	O.S. 394/2014 (EVIDENCE) IA/1/2014		SRI SREENIVAS <b>Vs</b> SRI MAYANNA	G A RAJESH
<b>FURTHER EVIDENCE FOR PLNTF</b>				
21	O.S. 406/2013 (EVIDENCE) IA/1/2013 IA/2/2013		H.S. NARASEGOWDA <b>Vs</b> STATE OF KARNATAKA REP. BY ITS CHIEF SECRETARY	K.G. CHANDRANNA
22	O.S. 46/2012 (ARGUMENTS)		KADHAR MOHIDDIN <b>Vs</b> MOHAMMED PERSAB	K.L. LOKESH  S.R. RAMAKRISHNAIAH
<b>ARGUMENTS BY ADV. PLFFS.</b>				
23	FDP 6/2007 (ARGUMENTS)		DODDAIAH SON OF LATE LAKKANNAIAH SINCE DEAD BY LRS <b>Vs</b> GANGAMMA	A.R. RANGASWAMY  B.G.RAMACHANDRAPRASAD
<b>Cases listed below are adjourned due to Covid 19</b>				
24	Misc 3/2017 (SUMMONS) IA/1/2017	<b>23-01-2021</b>	Puttaswamaiah <b>Vs</b> Jayamma	Shankar T.M
25	O.S. 364/2017 (SUMMONS) IA/1/2017	<b>23-01-2021</b>	Hemavathi <b>Vs</b> Ramakrishnashetty	B.R. Rangaswamy
26	O.S. 104/2018 (SUMMONS)	<b>23-01-2021</b>	Giriyamma <b>Vs</b> Lakshamma	B. H Jagadish
27	O.S. 188/2018 (SUMMONS) IA/1/2018	<b>23-01-2021</b>	Byarappa G.B <b>Vs</b> Siddaiah	Krishnamurthy V
28	O.S. 248/2018 (SUMMONS) IA/1/2018	<b>23-01-2021</b>	Gangamma <b>Vs</b> Kambaiah	Shankar T.M

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 304/2018 (SUMMONS)	<b>23-01-2021</b>	Sarojamma <b>Vs</b> Chikkaboraiah	Mumtaz Ahamed
30	O.S. 436/2018 (SUMMONS) IA/1/2018	<b>23-01-2021</b>	Jayamma <b>Vs</b> The Special Land Acquisition Officer, (KASIHP)	A.R.Rangaswamy
31	O.S. 442/2018 (SUMMONS) /2/2018	<b>23-01-2021</b>	B.Narayanaswamy <b>Vs</b> N.Manjunatha	Venkatesh
32	O.S. 490/2018 (SUMMONS)	<b>23-01-2021</b>	Venkatesha <b>Vs</b> Ramanna	Chandrashekar C.S.
33	O.S. 34/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>23-01-2021</b>	Chaithra <b>Vs</b> Nanjudaiah	Naveen Kumar P
34	O.S. 132/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Venkateshmurthy <b>Vs</b> Kalaiah	C L vasanth kumar
35	O.S. 142/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Manchaiah <b>Vs</b> Kenchaiah	Chandrashekar C.S.
36	O.S. 216/2019 (SUMMONS)	<b>23-01-2021</b>	Karnataka Grameena Bank <b>Vs</b> Nanjegowda K N	H.M. Balaramaraju
37	O.S. 264/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	M S Bhagyamma <b>Vs</b> K Jayarama	K.M. Thimmappa
38	O.S. 312/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Rangaswamy <b>Vs</b> Jayamma	Shankar T.M
39	O.S. 366/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>23-01-2021</b>	Hanuman Kumar aliya H Kumar <b>Vs</b> T A Hannaiah aliya Thammanna	Manjunatha B.G
40	O.S. 376/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Suresh K.S <b>Vs</b> Shrirram Transport Finance Company Ltd.	C L vasanth kumar
41	O.S. 380/2019 (SUMMONS)	<b>23-01-2021</b>	Govindaiah <b>Vs</b> Sundramma	Abdul Raof
42	O.S. 384/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Gayathamma <b>Vs</b> K C Renukaiah	K.N. Siddegowda
43	O.S. 476/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Shivakumar <b>Vs</b> Lakshamma	Sunitha (S.M)
44	O.S. 486/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	S N Nagaraju <b>Vs</b> Mayamma	B.R. Rangaswamy

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	O.S. 542/2019 (SUMMONS) IA/1/2019	<b>23-01-2021</b>	Shruthi N R <b>Vs</b> Gangamma	Dhanalakshmi D
46	O.S. 102/2020 (SUMMONS) IA/1/2020	<b>23-01-2021</b>	Shobha <b>Vs</b> Chaluvarayappa	G.R. Kalpana
47	O.S. 184/2020 (SUMMONS)	<b>23-01-2021</b>	Kumar <b>Vs</b> Jayamma	Dhanalakshmi D
48	O.S. 226/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>23-01-2021</b>	H D Durgeshiaiah <b>Vs</b> Padma aliyas Padmamma	B.R. Rangaswamy
49	O.S. 328/2020 (SUMMONS) IA/1/2020	<b>23-01-2021</b>	Jayaramaiah <b>Vs</b> Mudduraju	dayananda Kumar
50	O.S. 60/2018 (NOTICE) IA/1/2018	<b>23-01-2021</b>	Khiser Pasha <b>Vs</b> Sirajannisa	Mumtaz Ahamed
51	O.S. 194/2019 (NOTICE) IA/4/2019 IA/3/2019	<b>23-01-2021</b>	K.Mayanna Gowda <b>Vs</b> Executive Engineer	Ramesha.S.
52	O.S. 276/2019 (NOTICE) IA/1/2019	<b>23-01-2021</b>	S K Mahamood <b>Vs</b> V H Honnappa	K S Jagannatha
53	O.S. 502/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>23-01-2021</b>	B G Ashwini <b>Vs</b> Hanumegowda	V. Narendra
54	O.S. 144/2017 (HEARING) IA/1/2017	<b>23-01-2021</b>	Vasanthaiah <b>Vs</b> Meenakshi P.	Narasimmaiah
55	O.S. 190/2018 (HEARING) IA/1/2018	<b>23-01-2021</b>	K.A.Ramalingaiah <b>Vs</b> Narasimhamurthy	Venkataramu
56	O.S. 278/2018 (HEARING)	<b>23-01-2021</b>	K.Kumar <b>Vs</b> Nagaiah	Ramakrishnaiah K.G.
57	O.S. 422/2018 (HEARING) IA/1/2018	<b>23-01-2021</b>	N.V.Venkata Ramu <b>Vs</b> N.V.Thimmappa	Venkata Krishna Rao
58	O.S. 480/2018 (HEARING) IA/1/2018	<b>23-01-2021</b>	Maraiah <b>Vs</b> Eramma	D. SathyaNarayana Odeyar
59	O.S. 64/2019 (HEARING)	<b>23-01-2021</b>	Shettallaiah <b>Vs</b> Gangahanumaiah	D. SathyaNarayana Odeyar

**Dangling IA:**

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	Crl.Misc. 105/2015 (NOTICE)		Venkatalakshamma <b>Vs</b> Gangadharaiah aliya Gangaiah	B.R.Rangaswamy
2	C.C. 49/2018 (PLEA)		Huliyurdurga Police Station <b>Vs</b> Mandeepa	
3	C.C. 340/2018 (PLEA)		Rajashekhar D.N <b>Vs</b> Prakash D.N	Rajesh G.A.
4	C.C. 415/2020 (PLEA)		Amruthur Police Station <b>Vs</b> Venkatesha	A.P.P
5	C.C. 416/2020 (PLEA)		Amruthur Police Station <b>Vs</b> Chandrashekar R aliya Chandra	A.P.P
6	C.C. 985/2017 (A.D.R.)		L. Manjunath <b>Vs</b> Yogesh	BettaswamyGowda G R
<b>LOK ADALATH</b>				
7	Crl.Misc. 180/2016 (A.D.R.)		Lakshmi <b>Vs</b> Ramakrishna	M.Guddappa
8	C.C. 1449/2012 (EVIDENCE)		Amruthur police <b>Vs</b> S. Kumar	
9	C.C. 1002/2014 (EVIDENCE)		HULIYURDURGA PS <b>Vs</b> RANGANNAGOWDA AND OTHERS	
10	C.C. 82/2015 (EVIDENCE)		Amruthur Police <b>Vs</b> Mubeentaj	
11	C.C. 423/2015 (EVIDENCE)		HD.PS <b>Vs</b> Shashikumar K.N	
12	C.C. 864/2015 (EVIDENCE)		AMRUTHUR P.S. <b>Vs</b> MANJUNATHA	
13	C.C. 374/2015 (ARGUMENTS)		H.S.Ramesh <b>Vs</b> Ningaiah	Y.K.Yallaiah
14	C.C. 981/2012 (APPEARANCE OF ACCUSED)		AMRUTHUR <b>Vs</b> H J TIRUMALAI AH	NARASIMHAIAH

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 196/2018 (A.D.R.)		B.B.Shivalingaiah <b>Vs</b> Manjunath	Rajesh G.A.
16	Crl.Misc. 363/2014 (ARGUMENTS) IA/1/2014		SMT. NIRMALA. R. <b>Vs</b> SRI.SRINIVAS. B.S.	M.GUDDAPPA
<b>Cases listed below are adjourned due to Covid 19</b>				
17	C.C. 10/2017 (SUMMONS)	<b>22-01-2021</b>	HDPS <b>Vs</b> Channaiah P.C	
18	C.C. 47/2017 (SUMMONS)	<b>22-01-2021</b>	Amruthur Police <b>Vs</b> Dasappa J.V	
19	C.C. 125/2017 (SUMMONS)	<b>22-01-2021</b>	HDPS <b>Vs</b> Shridhara	
20	C.C. 177/2017 (SUMMONS)	<b>22-01-2021</b>	HDPS <b>Vs</b> Girisha K.V	
21	C.C. 189/2017 (SUMMONS)	<b>22-01-2021</b>	Amruthur Police <b>Vs</b> Hanumegowda D	
22	C.C. 498/2018 (SUMMONS)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Chandrashekar	A.P.P
23	Crl.Misc. 172/2019 (SUMMONS)	<b>22-01-2021</b>	Bhagya L <b>Vs</b> The Tahasildar	Lingaraju V.G
24	C.C. 488/2016 (NOTICE)	<b>22-01-2021</b>	Imthiyaz Ahamad <b>Vs</b> Dinesha	Jayalakshmi H
25	C.C. 749/2016 (NOTICE)	<b>22-01-2021</b>	K.V.Indira <b>Vs</b> HIndustan infracon limeited	Rajavee B.V
26	C.C. 374/2019 (NOTICE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Sathisha	A.P.P
27	C.C. 319/2017 (HEARING)	<b>22-01-2021</b>	Lakshmipathi J <b>Vs</b> K.N.Ashwathaiah	
28	C.C. 1310/2014 (EVIDENCE)	<b>22-01-2021</b>	HULIYURDURGA PS <b>Vs</b> ANKAIAH AND OTHERS	H.B.Y
29	C.C. 28/2016 (EVIDENCE)	<b>22-01-2021</b>	Huliyurdurga P.S. <b>Vs</b> Ankaiah alias Kullaiah	

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	C.C. 409/2016 (EVIDENCE)	<b>22-01-2021</b>	HULIYURDURGA POLICE <b>Vs</b> Kempaiah	
31	C.C. 484/2016 (EVIDENCE)	<b>22-01-2021</b>	HDPS <b>Vs</b> Krishnamurthy	
32	C.C. 699/2016 (EVIDENCE)	<b>22-01-2021</b>	HDPS <b>Vs</b> Vadelingamma	
33	C.C. 838/2016 (EVIDENCE)	<b>22-01-2021</b>	Amruthur police <b>Vs</b> Muniraju M	
34	C.C. 1070/2016 (EVIDENCE)	<b>22-01-2021</b>	Huliyurdurga Police <b>Vs</b> Bhyrashetty C. aliyas Bhyrappa	
35	C.C. 1096/2016 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police <b>Vs</b> Sridar	D.S. Chandrashekar
36	C.C. 1236/2016 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police <b>Vs</b> Ningegowda aliyas Lingegowda	
37	C.C. 1338/2016 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police <b>Vs</b> Sreenivas J.B	
38	C.C. 306/2017 (EVIDENCE)	<b>22-01-2021</b>	HDPS <b>Vs</b> Shanthamma	
39	C.C. 330/2017 (EVIDENCE)	<b>22-01-2021</b>	HDPS <b>Vs</b> Kantharaju G.P	
40	C.C. 542/2017 (EVIDENCE)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Hanumantha	
41	C.C. 589/2017 (EVIDENCE)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Rajanna	
42	C.C. 691/2017 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Suraj N	
43	C.C. 692/2017 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Gajendra	
44	C.C. 1006/2017 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Vinay R	

**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	C.C. 1155/2017 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Venkataraju	
46	C.C. 769/2018 (EVIDENCE)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Nagamma	APP
47	C.C. 816/2018 (EVIDENCE)	<b>22-01-2021</b>	H.Devendra <b>Vs</b> Kantharaju alias Idli Raja	Rajesh G.A.
48	C.C. 1015/2018 (EVIDENCE)	<b>22-01-2021</b>	Excise Police Kunigal <b>Vs</b> Gangadharaiah	A.P.P
49	C.C. 1365/2018 (EVIDENCE)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Madhusudan	APP
50	P.C.R. 66/2019 (EVIDENCE)	<b>22-01-2021</b>	Nanjundaiah H.M <b>Vs</b> Jagadeesha	Yogeesha
51	P.C.R. 140/2019 (EVIDENCE)	<b>22-01-2021</b>	Nagesh N <b>Vs</b> Suresh N	Ravichandra Y H
52	P.C.R. 147/2019 (EVIDENCE)	<b>22-01-2021</b>	H Devendra <b>Vs</b> Girish H G	Rajesh G.A.
53	C.C. 257/2015 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Execise Inspector <b>Vs</b> Manjula	
54	C.C. 911/2016 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Kunnegowda <b>Vs</b> Nazeem Pasha	Nisar Ahamed
55	C.C. 442/2017 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Mudlegowda <b>Vs</b> N. Ugrashetty	G A Jagadish
56	C.C. 204/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Shivakumar B.K	
57	C.C. 354/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> Ramaiah R.S. alias Raman S.	
58	C.C. 555/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Amruthur Police Station <b>Vs</b> J.S. Meti	A.P.P
59	C.C. 1409/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Sri Devarajaiah <b>Vs</b> H G Prakash	Yogish H.B



**PRL.CIVIL JUDGE AND JMFC., KUNIGAL**  
**Smt. Anitha O.A.**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	C.C. 1412/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	H K Gangadhar <b>Vs</b> Prabhakar	Yogish H.B
61	C.C. 1422/2018 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Shivakumar	A.P.P
62	C.C. 18/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Doddaiah	APP
63	C.C. 41/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Chandrashekara alias chandra	A.P.P
64	C.C. 132/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Mallesh <b>Vs</b> Mahesh P L	Rajesh G.A.
65	C.C. 134/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Syed Peer <b>Vs</b> Siddegowda	Ranganatha J
66	C.C. 315/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Huliyurdurga Police Station <b>Vs</b> Gangadhara C	A.P.P
67	C.C. 336/2019 (APPEARANCE OF ACCUSED)	<b>22-01-2021</b>	Sreenivas <b>Vs</b> Shivaram	Rajesh G.A.
68	C.C. 1262/2017 (NOTICE)	<b>22-12-2021</b>	M.C Jayaram <b>Vs</b> Kariyappa	Nisar Ahamed

**Dangling IA:**